

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **24.09.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 311/2025 For Stay IA No 925/2025 To dispense with IA No. 926/2025	Bhalakh Realtors Pvt Ltd & Anr. Vs Chennai Sheltrex Homebuyers Welfare Association (CSHBWA) & 2 Ors. WITH	Ms. Arva Merchant	
2.	Comp App (AT) (CH) (Ins) No. 312/2025 For Stay IA No. 927/2025 To dispense with IA No. 928/2025	Religare Finvest Ltd Vs Chennai Sheltrex Homebuyers Welfare Association (CSHBWA) & Anr. WITH	Mr. Ashwin Shanbhag	
3.	Comp App (AT) (CH) (Ins) No. 313/2025 Delay in refiling IA No. 937/2025	Religare Finvest Ltd Vs N Kumar, Monitoring Committee Member of Sheltrex Developers Pvt Ltd & Anr.	Mr. Ashwin Shanbhag	

By order of Hon'ble Member (Judicial)

Chennai Bench

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